

**Shri K. D. Malaviya:** That is not exactly the specific intention, Sir.

**NICKEL**

\*625. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether India is self-sufficient in respect of nickel for coinage purposes; and

(b) if not, wherefrom she gets her nickel supply?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) No, Sir. India does not produce any nickel.

(b) Nickel is imported from abroad; particularly from the United Kingdom and Canada.

**Dr. Ram Subhag Singh:** May I know the value of the nickel imported last year?

**Shri M. C. Shah:** Last year, that is for 1951, we were allotted 245 tons by the International Materials Conference which was established in February 1951.

**Dr. Ram Subhag Singh:** Has India requested the International Materials Conference to allocate her a larger share of nickel for this year?

**Shri M. C. Shah:** Yes, we have requested, but they have allotted only 95 tons for the first quarter of 1952, 96 tons for the second quarter of 1952 and 96.8 tons for the third quarter of 1952. No allotment for coinage has been made by the Conference.

**Dr. Ram Subhag Singh:** Is it expected that this request would be granted by that Conference?

**Shri M. C. Shah:** I cannot say it for certain. We have pressed for it. But we have got sufficient stock of nickel for our coinage purposes.

**Shri Meghnad Saha:** Have any steps been taken by Government to develop the nickel and cobalt available in Nepal?

**Shri M. C. Shah:** I have no information at present, but I will find that out.

**Shri Kelappan:** May I know the value of these imports?

**Shri M. C. Shah:** I have not got the information; I will supply it later.

**The Deputy Minister of Home Affairs (Shri Datar):** May I suggest, Sir, that questions 626 and 632 may be taken up together?

**Mr. Speaker:** No. 632 is in the name of Mr. Patnaik. Is he here? (After

calling his name) He is not here. So the hon. Minister may reply only to question 626

**TATA INSTITUTE OF SOCIAL SCIENCE**

\*626. **Shri S. N. Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether the training course for jail officials organised at the Tata Institute of Social Sciences, Bombay, under the charge of an American expert criminologist, is still continuing;

(b) the number of senior jail officers of various State Governments who have so far attended this course;

(c) whether the expert has submitted any report to the Government of India after completing his visits to the jails of the various States; and

(d) if so, what are the important points suggested by him?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) No; the course was conducted from January to the end of June, 1952.

(b) 4.

(c) Not yet. He is expected to submit his report to Government through the United Nations Organization.

(d) A copy of the Report will be placed on the Table of the House in due course.

**Shri S. N. Das:** May I know whether a U.N. expert in criminology has also been invited and, if so, what is he doing at present?

**Shri Datar:** Dr. Reckless was invited first. He is the gentleman to whom a reference was made the other day. His work has been followed up and therefore Dr. Galway is moving in India and carrying on the same work till the end of this year.

**Shri S. N. Das:** May I know whether it is a fact that steps are being taken by the Central Government or by some State Governments to hold a conference of such officers as are concerned with the problem of jail reforms?

**Shri Datar:** A conference of jail officials of some States was held in Bombay. There is no further proposal to hold a conference of jail officials.

**Shri S. N. Das:** As a result of the suggestions so far made or on the initiative of the Government itself may I know whether there is going to be any committee to coordinate the work or just advise the various Governments

which are engaged at present in jail reforms?

**Shri Datar:** That proposal will be considered after the report of Dr. Reckless is received.

**Shri V. P. Nayar:** May I know whether Government are aware that the incidence of gangsterism and grave crimes is the highest in America even according to the reports of the Federal Bureau of Investigation, and whether the effects of work of American criminologists in America have been assessed before American experts were got down here?

**Shri Datar:** I have no information.

**Shri P. T. Chacko:** May I know whether at present jail officers are appointed from the Police Department and, if so, whether there is a possibility of their exercising undue influence since they have taken part in the investigation of crimes?

**Shri Datar:** I would answer the earlier part. Some jail officers are appointed from the Police Department. So far as the other part is concerned, I have no information.

**Shri Achuthan:** May I know whether any changes were effected in the States after these officers had completed their training?

**Shri Datar:** No changes have been effected, Sir.

**Shri B. S. Murthy:** May I know what subjects are taught in the school and whether the State representatives, after they received training, will also hold classes to other officers in the State?

**Shri Datar:** There is no school maintained by the Government of India. We have a school, the Tata Institute of Social Sciences where lectures were given on criminology and correctional administration.

#### FINANCE COMMISSION

\*627. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Finance be pleased to refer to the reply to starred question No. 84, given on the 21st May, 1952 and state whether the Finance Commission have now completed its tour of States for fixing up a basis for the distribution of the income-tax pool among the States as also the share which the Centre should retain?

(b) If so, what are the main lines of suggestions received from the States?

**The Minister of Revenue and Expenditure (Shri Tyagi):** (a) Yes, Sir.

(b) Government have no information.

**Pandit Munishwar Datt Upadhyay:** May I know when the term of the Commission is expiring and whether any extension has been given to it?

**Shri Tyagi:** The Commission is to end with the end of November and is to extend to the extent of December 1952.

**Pandit Munishwar Datt Upadhyay:** Is there any idea of extending it further?

**Shri Tyagi:** No, Sir. I believe the Commission is going to report by the end of December.

**Pandit Munishwar Datt Upadhyay:** Has the Central Government made any representation to the Commission?

**Shri Tyagi:** I must thank the hon. Member that he has reminded me of it. I am afraid I have no information as to whether my Ministry has made any representations on behalf of the Central Government. I am afraid I might lose my case by default! I will see to it.

**Shri A. C. Guha:** May I know if the Government have allotted any other duty to this Commission besides the allocation of revenues between the States and the Centre?

**Shri Tyagi:** No, Sir. What other duty? The duty of the Commission has been laid down by the Constitution. It is in accordance with the provisions in the Constitution that the Commission has been constituted.

**Shri A. C. Guha:** I think some other functions might have been given, and I want to know whether Government have asked them to enquire into any other matter and report.

**Shri Tyagi:** I have no information about it.

**Shri B. Das:** May I just remind the hon. Minister that the terms of reference only include sub-clauses (a), (b) and (c) of clause 3 of article 280 and that sub-clause (d) which requires the President to refer any other matter to the Finance Commission has not been attended to by the Finance Ministry?

**Shri Tyagi:** No reference of a major kind has been made to my knowledge. And if any minor thing has been referred, I have not got the information just now with me.

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